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Shri Rahimkhan I.,
 Kamal Falia,
 Asmankhan Jamadar Dela,
 Bhavnagar

:: Applicant

Versus

1. Union of India, through
 General Manager, W/Rly.,
 Churchgate, Bombay
2. Divisional Rly. Manager,
 W/Rly., Bhavnagar Division,
 Bhavnagarpara

:: Respondents

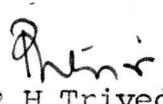
Coram : Hon'ble Shri P H Trivedi .. Vice Chairman

Hon'ble Shri P M Joshi .. Judicial Member

O R D E R27/8/1987

Per : Hon'ble Shri P H Trivedi .. Vice Chairman

Heard learned advocate Mr G.K. Badheka for the applicant. Mr R.M. Vin for the respondents appears. The impugned order dated 27.6.1980 promoting the petitioner against temporary vacancy which in terms is stated to last for a period of 6 months and promotion is described for purely ad hoc basis from which post the petitioner is reverted by an order dated 18.8.1987 which the petitioner has impugned in the petition. The post to which the petitioner is reverted of TCI Gr-III to TCM Gr-I is admittedly his substantive post. It is well established that so far as ad hoc promotion and reversion or termination are concerned, the authorities have full right to do so without assigning any reason. In the circumstances, we find no merit in the petition and reject the same at the stage of admission.


 (P H Trivedi)
 Vice Chairman


 (P M Joshi)
 Judicial Member